

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/600(KB)2019
IA(I.B.C)/1350(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	UCO BANK VS GIT TEXTILES MANUFACTURING LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For Applicant in IA 1850/2024
Ms. Suranjana Chatterjee, Adv.
Ms. Sweety Shaw, Adv.

Mr. Manik Bose, Adv.] For RP
Mr. Arnab Dutta, Adv.
Ms. P. Choudhary, Adv.

Mr. Patita Paban Bishwal, Adv.] For Suspended Board of Director

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/1350(KB)2024:**
 - a) Ld. Counsels appearing on behalf of the parties undertake to file convenience notes.
 - b) Let the same be filed within three days.
 - c) Heard at length. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**